

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 214/2017

In the matter of:

Tactical Value Technology Solutions Pvt. Ltd.**Appellant**
Vs.
ROC & Another.**Respondent**

Under Section: 252

Order delivered on 10.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Ms. Barkha, PCS
For the Respondent : Ms. Kusum Yadav,
Company Prosecutor
For the IT : Ms. Lakshmi Gurung, St. Counsel with
Mr. Divey Kant, Advocate

ORDER

Due to paucity of time, matter is adjourned to 12.09.2018.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh

